

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 648 of 2020

IN THE MATTER OF:

**Pankaj Mahajan, Resolution Professional
M/s NS Papers Ltd.**

...Appellant

Versus

Fimakem India Ltd.

...Respondent

Present:

For Appellant: Mr. Sanjeev Pande and Mr. Sumit Shukla, Advocates.

For Respondent: Mr. Sushant Mahajan, Advocate.

ORDER
(Through Virtual Mode)

07.10.2020: Due to paucity of time, the matter could not be taken up for hearing today.

List the appeal 'for hearing' on **18th November, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

am/gc